

State vs. Not known
PS Laxmi Nagar
FIR No. 353/20
U/s 279/337/304 IPC
DL-5SAH-7733 motorcycle

07.10.2020

In view of the directions contained in the Office Order No.26/DHC/2020 Dated 30.07.2020 of the Hon'ble High Court of Delhi and office order no. 5566-75/D&SJ (East)/KKD/Delhi dated 29.08.2020 of Ld. District & Sessions Judge, East, the abovesaid matter is taken up for hearing through video conferencing.

Present: Ld. APP for the State (through Video Conferencing)
Ms. Indu, Id. Counsel for the applicant (through Video Conferencing).

Further report filed by the IO. As per the report, it has been verified that the applicant is the wife of the deceased registered owner of the vehicle mentioned in the application. However, copy of death certificate of the registered owner has not been filed.

Affidavit not filed in terms of the orders dated 05.10.2020.

Adjournment sought for filing affidavit.

At request, put up on 09.10.2020.

(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/07.10.2020

State vs. Nitesh Kapoor
PS Laxmi Nagar
FIR No. 107/2020
U/s 393 IPC

07.10.2020

In view of the directions contained in the Office Order No.26/DHC/2020 Dated 30.07.2020 of the Hon'ble High Court of Delhi and office order no. 5566-75/D&SJ (East)/KKD/Delhi dated 29.08.2020 of Ld. District & Sessions Judge, East, the abovesaid matter is taken up for hearing through video conferencing.

Present: Ld. APP for the State (through Video Conferencing)
None for accused.

This is an application filed on behalf of the accused, seeking bail.

None is present for arguments.

Put up on 08.10.2020.

(RENU CHAUDHARY)
MM-04/East/KKD/Delhi/07.10.2020